



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 26/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/708/2019
NAME OF THE PETITIONER(S) : CCI LOGISTICS LTD
NAME OF THE RESPONDENT(S) : P R ACOUSTICAL AND ENGINEERING WORKS PVT LTD
SECTION : 9 RULE 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	P. Stella Mary.	Counsel for Respondent	
2)	P. Sophia for P. Wilson Associates	Counsel for Petitioner	


(23)

[IBA/708/2019]

ORDER

On the claim being paid by the Corporate Debtor to the Operational Creditor and thereafter entered into Joint Memo of Compromise, at request of the Operational Creditor counsel, this IBA/708/2019 is hereby **dismissed as withdrawn**.


(S. VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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